

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21-09-2020 AT 10.30 AM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI.S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/929/2019

PETITION NUMBER : CP/634/IB/2017

NAME OF THE PETITIONER(S) : HINDUSTAN EDUCATION AND CHARITABLE
TRUST

NAME OF THE RESPONDENT(S) : G V RAVI KUMAR RP & 4 OTHERS

SECTION : 60 OF IBC 2016

ORDER

Ld. Counsel Mr. R. Vidyashankar for the Applicant is present. Ld. Counsel
Mr. Prapti Mehta and Mr. Pranav Shankar for the Respondent are present.
Ld. Counsel Ms. Vandana Rahej for the RP is present.

The Registry is directed to number all connected applications and list the same
before this bench on 12.10.2020.

List the matter on **12.10.2020**.

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[S. VIJAYARAGHAVAN]
Member (Technical)

MEMBER (TECHNICAL)

-sd-

[R. SUCHARITHA]
Member (Judicial)

VS